REVISED

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 05-AUGUST-2026 (WEDNESDAY)

BEFORE HON'BLE YOGESH KUMAR US, JUDICIAL MEMBER AND HON'BLE GOPALAN GURUSAMY, ACCOUNTANT MEMBER

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1158/KOL/2026	2009-10	[A] CROCHET TRADE AND INVESTMENT PRIVATE LIMITED	
2	ITA 1643/KOL/2026	2016-2017	[A] MAHENDRA AGARWAL	
3	ITA 1664/KOL/2026	2020-2021	[A] RAHUL CHOWDHURY	
4	ITA 2106/KOL/2026	2016-2017	[A] SAJAN KUMAR AGARWAL	
5	ITA 2110/KOL/2026	2019-2020	[A] OERSTED ENGINEERING PVT. LTD.	
6	ITA 2112/KOL/2026	2014-2015	[A] BEDPRAKASH CHAURASIYA	
7	ITA 2117/KOL/2026	2015-16	[D] MAHESH KUMAR AGARWAL(HUF)	
8	ITA 2119/KOL/2026	2020-2021	[A] SADHAN MONDAL	
9	ITA 2120/KOL/2026	2017-2018	[A] ANSAR ALI MOLLA	
10	ITA 2132/KOL/2026	2017-2018	[A] RANJIT SINGH KUNDALIA	
11	ITA 2133/KOL/2026	2019-2020	[A] RRDS EDUCATION EXPRESS	
12	ITA 2018/KOL/2026	2015-2016	[A] NATIONAL SALES SYNDICATE	Carry Forward from 04.08.2026
13	ITA 2066/KOL/2026	2018-19	[A] NALINI SURESHCHANDRA DAFTARY	

Assistant Registrar
04-Aug-2026